

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2514
ANSWERED ON:19.03.2002
DAILY ALLOWANCES TO SPORTS PERSONS
N.T. SHANMUGAM

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof;
- (c) if not, the reasons for delay in collecting the same; and
- (d) the time by which it is likely to be collected?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKIRISHNAN)

(a) Yes, Sir.

(b) to (d) According to the information obtained from the Ministries/Departments of the Government, no orders have been issued by the Government for paying daily allowance to sportspersons for Inter - Ministerial events.

The sportspersons while participating in Inter - Ministerial Sports events are treated as on duty and are eligible for normal TA/DA admissible to them as per their rank. Since, the amount sanctioned is adequate and no representation has been received from any sportsperson, there is no reason for enhancement in the prevailing atmosphere of financial stringency.